

25
**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 30/252/NCLT/AHM/2017

Coram:

**Present: Hon'ble Ms. MANORAMA KUMARI
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017**

Name of the Company: Sushil Jaynarayan Karwa
(Mariegold Infratech Ltd.)
V/s.
Registrar of Companies, Gwalior

Section of the Companies Act: Section 252 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Kunal B Vaishnav	Advocate	Appellant	Kunal B Vaishnav

2.

ORDER

Learned Advocate Mr. Kunal Vaishnav present for Appellant.

Proof of service of notice of date of hearing on ROC filed showing the dated 09.12.2017.

List the matter on 18.12.2017.

Dated this the 15th day of December, 2017.


**MANORAMA KUMARI
MEMBER JUDICIAL**